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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 13/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel

V/s.

Damsak Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Actu Pende for Petitioner

Shailendra Adv. for  
Sneha Respondent  
No C & T



M. SAMEER PANDIT

Adv. No. M. ELANGO

Adv. M/S. WADIA CHANDY & CO.

} R2 & R3



ORDER

TCP 13/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 10.10.2017

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)